GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 325 TO BE ANSWERED ON THE 24th July 2023

KRISHI UDAN SCHEME

325. SHRI NARAYANA KORAGAPPA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the States where Krishi UDAN Scheme is being implemented in the country;
- (b) the manner in which farmers are benefited from the above scheme, including aqua farmers;
- (c) whether it is a fact that no airport from Karnataka has been included under Krishi UDAN Scheme; and
- (d) if so, steps taken to include airports from Karnataka under Krishi UDAN Scheme for transportation of agri, aqua and horticulture produce?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

- (a) The Krishi Udan Scheme primarily covers 25 airports focusing on North Eastern, Hilly and Tribal region and 33 airports in other regions/areas. The State-wise list of Airports under Krishi Udan Scheme is at Annexure.
- (b) The Scheme aims to ensure seamless, cost-effective, time bound, air transportation and associated logistics for all agriproduce originating especially from North-East, hilly and tribal regions of the country, so that it improves their value realisation. All perishable commodities are covered under Krishi Udan Scheme in the country which includes horticulture, fishery, livestock and processed products.

Krishi Udan Scheme is a convergence scheme where eight Ministries/Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs, Ministry of Development of North-Eastern Region would leverage their existing schemes to strengthen the logistics for transportation of Agri-produce. For facilitating and incentivising movement of agri-produce by air transportation, waiver of Landing charges, Parking charges, etc. are provided for Indian freighters and P2C (Passenger-to-Cargo) Aircraft by Airports Authority of India (AAI) and Ministry of Defence at their selected Krishi Udan airports. (c) & (d) No Sir, Belagavi Airport in Karnataka is included under the Krishi Udan Scheme.

STATEMENT REFERRED TO IN REPLY OF RAJYA SABHA UNSTARRED QUESTION NUMBER 325 FOR ANSWER ON 24.07.2023

<u>Annexure</u>

State-wise List of Airports Covered Under Krishi Udan 2.0 Scheme

State/Union Territory	Airport
Andaman & Nicobar	Port Blair
Andhra Pradesh	2. Visakhapatnam
Arunachal Pradesh	3. Tezu
Assam	4. Dibrugarh
	5. Jorhat
	6. Lilabari
	7. Rupsi
	8. Silchar
	9. Tezpur
Bihar	10. Patna
	11. Darbhanga
Chandigarh	12. Chandigarh
Chhattisgarh	13. Raipur
Goa	14. Goa
Gujarat	15. Bhuj
	16. Jamnagar
	17. Rajkot
Himachal Pradesh	18. Bhuntar
	19. Gaggal
	20. Shimla
Jammu & Kashmir	21. Jammu
	22. Srinagar
Jharkhand	23. Ranchi
Karnataka	24. Belagavi
Kerala	25. Thiruvananthapuram
Ladakh	26. Leh
Lakshadweep	27. Agatti
Madhya Pradesh	28. Indore
	29. Bhopal
	30. Jabalpur
Maharashtra	31. Nashik
	32. Pune
Manipur	33. Imphal
Meghalaya	34. Shillong
Mizoram	35. Lengpui
Nagaland	36. Dimapur

Odisha	37. Jharsuguda
Punjab	38. Adampur
	39. Amritsar
	40. Pathankot
Rajasthan	41. Jaisalmer
	42. Jodhpur
Sikkim	43. Pakyong
Tamil Nadu	44. Coimbatore
	45. Tiruchirappalli
Tripura	46. Agartala
Uttar Pradesh	47. Agra
	48. Bareli
	49. Gorakhpur
	50. Hindon
	51. Kanpur
	52. Prayagraj
	53. Varanasi
Uttarakhand	54. Dehradun
	55. Pantnagar
	56. Pithoragarh
West Bengal	57. Bagdogra
	58. Kolkata
